



भारत सरकार, Government of India

अंतर्राष्ट्रीय सीमा शुल्क निदेशालय
Directorate of International Customs
केन्द्रीय उत्पाद शुल्क और सीमा शुल्क बोर्ड
Central Board of Excise & Customs
जीवन भारती बिल्डिंग, Jeevan Bharti Building
दूसरा टावर, 2nd Tower दसवीं मंजिल, 10th Floor,
कनॉट प्लेस, Connaught Place नई दिल्ली-110001, New Delhi-110001

EPBAX No 011-21400632
diccbec.dor@gov.in

Email:

फा.सं./F.No. DIC/2/2021-REV-O/o Pr COMMR-DIC-DELHI

दिनांक/Date: 03.03.2021

सेवामे/To,

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्यूरो / The Director General, Narcotics Control Bureau,
गृह मंत्रालय / Ministry of Home Affairs, वेस्ट ब्लॉक नं० 1/ West Block, No. 1,
विंग नं० 5 / Wing No. 5, आर. के. पुरम / R.K Puram, नई दिल्ली / New Delhi -110066
2. महानिदेशक, राजस्व इंटेलिजेंस निदेशालय, 'डी' ब्लॉक, आइ.पी. भवन, आइ.पी. एस्टेट, नई दिल्ली-110002
The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New
Delhi -110002
3. महानिदेशक, माल और सेवा कर इंटेलिजेंस महानिदेशालय, वेस्ट ब्लॉक VIII, विंग नं० VI, दुसरी मंजिल, आर.
के. पुरम, नई दिल्ली -110066
The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII,
Wing No. VI, 2nd Floor, R. K Puram, New Delhi -110066
4. आयुक्त, विधि कार्य निदेशालय / चौथी मंजिल, राजेंद्र भवन, 210 -दीनदयाल उपाध्याय मार्ग, नई दिल्ली-110002
The Commissioner, Directorate of Legal Affairs, /4th Floor, Rajendra Bhawan, 210, Deendayal
Upadhyay Marg, New Delhi -110002
5. अपर महानिदेशक, प्रणाली महानिदेशालय, जोखिम प्रबंधन प्रभाग, विठ्ठलदास ठाकरसे मार्ग, सामने पाटकर
हॉल, न्यू मरिन लाईंस, मुम्बई - 400020
The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir
Vithaldas Thackersey Marg, Opp Patkar Hal, New Marin Lines, Mumbai-400020
6. मुख्य आयुक्त (सभी) / All Chief Commissioners,
सीमा शुल्क, सीमा शुल्क (प्रिवेटिव), माल और सेवा कर, माल और सेवा कर (ऑडिट)/ Customs,
Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

महोदय/ महोदया/ Sir/Madam,

विषय/Sub: - मेसर्स हिंदुस्तान कोम्पोसिटेस लिमिटेड के ऑथोराइज्ड इकॉनॉमिक ऑपरेटर
(AEO-T2) स्टेटस की समीक्षा करने के संबंध में कानूनी अनुपालन हेतु ।

Legal Compliance for Review of Authorized Economic Operator (AEO) T2 status of M/s
Hindustan Composites Limited - reg.

- (1) सी. बी. ई. सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22.07.2016 (सी. बी. आई. सी. की वेबसाइट पर उपलब्ध) के अनुसार मेसर्स हिंदुस्तान कोम्पोसिटेस लिमिटेड को ए. ई. ओ. स्टेटस की समीक्षा के लिए लिया गया है।

M/s Hindustan Composites Limited (IEC – 0388052210) has been taken up for Review of AEO status in terms of CBIC Circular No. 33/2016-Cus., dated 22/07/2016 (available on CBIC website).

- (2) मेसर्स हिंदुस्तान कोम्पोसिटेस लिमिटेड के यूनिट की सूची एवं इसके बोर्ड ऑफ डायरेक्टर्स/प्रोप्रायटर्स/पार्टनर्स/कम्पनी सेक्रेटरी की सूची अनुलग्नक 'क' के रूप में संलग्न है।

A list of units of M/s Hindustan Composites Limited and its Board of Directors/Proprietors/Partners/Company Secretary is enclosed as Annexure– A.

- (3) इसके अतिरिक्त, यह भी अनुरोध है कि निम्नलिखित बिंदुओं से संबंधित विवरण इस पत्र की प्राप्ति के 14 दिनों के अंदर डाक द्वारा या उपर्युक्त ई-मेल पते पर ई-मेल द्वारा अंतरराष्ट्रीय सीमा शुल्क निदेशालय को भेज दें:-
- पिछले तीन वित्तीय वर्षों में धोखाधड़ी, जालसाजी, सीधी तस्करी, उत्पाद शुल्क योग्य वस्तुओं के गुप्त रूप से निष्कासन अथवा ऐसे मामले जहाँ ग्राहक से तो सेवाकर वसूला गया परंतु सरकार के पास जमा नहीं किया गया, से अंतर्ग्रस्त मामलों के संबंध में उन्हें जारी किया गए कारण बताओ नोटिस (एस.सी.एन.)।
 - वे मामले जहाँ आवेदक अथवा इसके वरिष्ठ प्रबंधन के विरुद्ध अभियोजन प्रक्रिया शुरू कर दिया गया है अथवा शुरू करने पर विचार किया जा रहा है।
 - पिछले तीन वित्तीय वर्षों के दौरान सीमा शुल्क अधिनियम, 1962 के अधीन जारी किए गए सभी कारण बताओ नोटिसों (एस.सी.एन.) (उक्त i एवं ii में दर्शाए गए के अतिरिक्त) माँगी गई कोई विवादित ड्यूटी ड्राँ बैक व इंकार की माँग है, ऐसी विवादित ड्यूटी माँग या ड्राँ बैक माँग अथवा इंकार की माँग का अनुपात उपलब्ध कराया जाए।

विवरण में संक्षेप में मामला, कारण बताओ नोटिस/आदेश की तारीख तथा आलिप्त राजस्व दर्शाया जाए। यदि यह आवेदक विभाग/सरकार के किसी प्रतिकूल नोटिस में आया हो तो कृपया उसका विवरण भेजा जाए। यदि भविष्य में कोई नया कारण बताओ नोटिस जारी किया जाता है, तो उसे इस कार्यालय को सूचित किया जाए ताकि इस मामले में स्थिति / मान्यता की समीक्षा की जा सके।

Further, it is also requested that details regarding below mentioned points may be intimated to Directorate of International Customs positively within 14 days of receipt of this letter vide post or through e-mail id - diccbec.dor@gov.in

- Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may please be communicated. In case any fresh /new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

- (4) उक्त परिपत्र के पैरा 3.2 के संबंध में विगत तीन वर्षों हेतु पार्टी द्वारा प्रस्तुत अनुपालन रिकॉर्ड की बैकग्राउंड जांच करने हेतु यह विवरण आवश्यक है। यदि उपर्युक्त निर्धारित समायावधि तक जवाब प्राप्त नहीं होता है तो यह मान लिया जाएगा कि आवेदक को ए.ई.ओ. स्टेटस प्रदान करने में आपको कोई आपत्ति नहीं है।

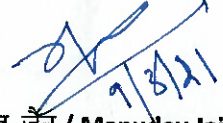
These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in continuing 'AEO' status to the applicant.

- (5) इसके अतिरिक्त, यदि आवेदक के अपयश संबंधी कोई मामला आपकी नोटिस में अभी आया है अथवा भविष्य में आए तो उसकी सूचना भी हमें भेजें।

Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to us.

संलग्नक: अनुलग्नक क
Encl: Annexure- A

भवदीय/ Yours faithfully,



(मनुदेव जैन / Manudev Jain)
(उपायुक्त/Deputy Commissioner)

List of sites of M/s Hindustan Composites Limited

Registered Office : PENINSULA BUSINESS PARK, A TOWER, 8TH FLOOR, S.B.MARG,
LOWER
PAREL, MUMBAI, MAHARASHTRA-400013

Branches:

Branch Code : 19	PLOT NO D-2/1 MIDC INDL AREA PAITHAN DIST AURANGABAD AURANGABAD MAHARASHTRA431107
Branch Code : 20	PLOT NO C-10/1 BHANDARA INDL AREA GOGEGOAN BHANDARA BHANDARA MAHARASHTRA441904
Branch Code : 21	401 ROHIT HOUSE 3-TOLSTOY MARG NEW DELHI DELHI CENTRAL DELHI110001
Branch Code : 22	47 MOORE STREET PERRYS GEORGE TOWN CHENNAI CHENNAI TAMIL NADU600001
Branch Code : 23	29 GANESH CHANDRA AVENUE BANDO HOUSE ROOM NO 207 2nd FLOOR KOLKATTA KOLKATA WEST BENGAL700013

Directors:

LIST OF DIRECTORS AS ON 4TH JANUARY, 2021

Sl. No.	Name	Designation	DIN/PAN Numbers	Date of Appointment	Residential Address
1.	Mr. Raghu Mody	Executive Chairman	00053329	29/12/1987	14-A, Judges Court Road, Kolkata - 700 027
2.	Mr. P. K. Choudhary	Managing Director	00535670	18/03/2005	Marathon Nextgen, Flat No. 2701, ERA-I, Off. G. K. Marg, Lower Parel, Mumbai, 400013
3.	Mr. A. B. Vaidya	Independent Director	00246208	04/09/2006	105, Dwarka CHS. Ltd., Sector-14, Kopar Khairane, Navi Mumbai- 400 709
4.	Mr. Deepak Sethi	Independent Director	07165462	23/04/2015	1702, Marathon Next Gen Apts, Era III, Off G. K. Marg, Lower Parel West, Mumbai - 400013
5.	Lt. Gen. (Retd.) K. S. Brar	Independent Director	01146720	30/09/2008	27, Robert Road, Colaba, Mumbai-400 005
6.	Mr. Lalit Kumar Bararia	Independent Director	00204670	13/02/2020	Plot No. 81 & 84 31/2, Bankim Mukherjee Sarani Kolkata West Bengal 700053
7.	Mrs. Preeti Vimal Agrawal	Independent Director	08693668	13/02/2020	308, B-1, Tirupati Darshan, Near Bhayandar Station, Balaji Nagar, Bhayandar West, Thane 401101

DETAILS OF COMPANY SECRETARY OF HINDUSTAN COMPOSITES LIMITED

Sl. No.	Name	Designation	DIN/PAN Numbers	Date of Appointment	Residential Address
1.	Mr. Vikram Jayesh Soni	Company Secretary & Compliance Officer	BMPPS2320P	08/05/2018	C-3/18, Om Shree Gitanjali CHS Ltd, Sai Baba Nagar, Borivali West Mumbai 400092

